CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

This the 11th day of March, 2019

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER-A. HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00108/2018 <u>IN</u> O.A NO. 330/1128/2016

Brijesh Kumar aged about 55 years, Son of Shri Shankar Dayal, working as Peon at Gorakhpur Cantt. Railway Station under North Eastern Railway, Gorakhpur, Lucknow Division, Lucknow.

.....Applicant.

VERSUS

Mr. D.K.S. Chauhan, Senior Divisional Personnel Officer, North Eastern Railway, Lucknow Division, Lucknow.

 \dots Opposite Party

Present for the Applicant : Shri Amrendra Srivastava

Present for Opposite Party : Shri Arun Kumar Gupta

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Learned counsel for the applicant made a statement at the Bar that the order of this Tribunal dated 02.02.2018 has been complied with by the respondents.

2. In view of the statement of the learned counsel for the applicant, contempt petition is dismissed. Notice issued to the opposite party is discharged.

Member-J

Member-A

Anand...